

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 164 of 2011
and IA- 250 of 2011**

Dated: 6th July, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Tata Power Co. Ltd.

...Appellant (s)

Versus

M.E.R.C. & Ors.

... Respondent (s)

Counsel for the Appellant (s): Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri
Mr. Avijeet Kr. Lala and
Ms. Anusha Nagarajan
Mr. Abhishek Mitra and
Mr. Aditya Dewan for MSEDCL

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate,
Mr. Akhil Sibal and
Mr. Hasan Murtaza for R-2
Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra and
Ms. Richa Bharadwaja for R-1

Appeal No. 140 of 2011

Reliance Infrastructure Limited

...Appellant (s)

Versus

M.E.R.C. & Ors.

... Respondent (s)

Counsel for the Appellant (s): Mr. J.J. Bhatt, Sr. Adv.
Mr. Akhil Sibal
Mr. Hasan Murtaza

Counsel for the Respondent(s): Ms. Kanika Agnihotri
Mr. Karan Minocha

Appeal No. 144 of 2011
and IA - 228 of 2011

Indian Hotel & Restaurant Association ...Appellant (s)

Versus

M.E.R.C. & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Sanjay Sen, Ms. Shikha Ohri
Vashishtha, Mr. Ruth Elwin and Mr. Anurag
Sharma

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate,
Mr. Akhil Sibal and
Mr. Hasan Murtaza for R-2
Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra and
Ms. Richa Bharadwaja for R-1

Appeal No. 133 of 2011
and IA - 215 of 2011

Mumbai International Airport Pvt. Ltd. ...Appellant (s)

Versus

M.E.R.C. & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Ms. Kanika Agnihotri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate,
Mr. Akhil Sibal and
Mr. Hasan Murtaza for R-2
Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra and
Ms. Richa Bharadwaja for R-1

Appeal No. 132 of 2011
and IA - 214 of 2011, IA - 172 of 2012, IA - 185 of 2012

Tata Power Co. Ltd. ...Appellant (s)

Versus**M.E.R.C. & Ors.****... Respondent (s)**

Counsel for the Appellant (s): Mr. Sitesh Mukherjee
 Mr. Sakya Singha Chaudhuri
 Mr. Avijeet Kr. Lala and
 Ms. Anusha Nagarajan
 Mr. Abhishek Mitra and
 Mr. Aditya Dewan for MSEDCL

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate,
 Mr. Akhil Sibal and
 Mr. Hasan Murtaza for R-2
 Mr. Buddy A. Ranganadhan,
 Mr. Arijit Maitra and
 Ms. Richa Bharadwaja for R-1

Appeal No. 178 of 2011**Reliance Infrastructure Limited****...Appellant (s)****Versus****M.E.R.C. & Ors.****... Respondent (s)**

Counsel for the Appellant (s): Mr. J.J. Bhatt, Sr. Advocate,
 Mr. Akhil Sibal and
 Mr. Hasan Murtaza for R-2

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
 Mr. Arijit Maitra and
 Ms. Richa Bharadwaja for R-1
 Ms. Kanika Agnihotri

Appeal No. 139 of 2011**Mumbai International Airport Pvt. Ltd.****...Appellant (s)****Versus****M.E.R.C. & Ors.****... Respondent (s)**

Counsel for the Appellant (s): Ms. Kanika Agnihotri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate,
Mr. Akhil Sibal and
Mr. Hasan Murtaza for R-2
Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra and
Ms. Richa Bharadwaja for R-1
Mr. Abhishek Mitra and
Mr. Aditya Dewan for MSEDCL

ORDER

Post the matter for further hearing on **12.7.2012 at 2.30 pm.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/ak